

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3205
ANSWERED ON:14.08.2003
TRANSFER OF LPG CUSTOMERS FROM IOCL TO BPCL
ANANTA NAYAK

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government have directed transfer of customers from IOCL LPG distributor to BPCL LPG distributor at various places in the country ;
- (b) if so, the present status of transferring customers ; (
- (c) whether the matter is being delayed by some officials of IOCL ;
- (d) if so, action taken by the Government against those officials for such non-compliance of orders ; and
- (e) the time by which the process is likely to be completed ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIMATI SUMITRA MAHAJAN)

(a) to (e) : Indian Oil Corporation Limited (IOCL) has reported that transfer of customers from their LPG distributors to the Bharat Petroleum Corporation Limited (BPCL) distributors have been effected as per the Government guidelines in all cases except where the court had given a stay against the transfer of customers on the basis of Writ Petition filed by distributors.